GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2731 ANSWERED ON:17.08.2011 COMPLAINTS FOR INVESTIGATION Patel Shri Bal Kumar

(e) Yes, Sir.

(f) Question does not arise.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Central Vigilance Commission (CVC) has forwarded a number of complaints for investigation and report against some of the employees of the Departments of Secondary & Higher Education and Elementary Education & Literacy;
(b) if so, the nature and total number of such complaints reported during the last three years and the current year, year-wise, alongwith the action taken thereon;
(c) whether there is a considerable delay in investigation and reporting to CVC;
(d) if so, the reasons therefor;
(e) whether the investigation into the complaints and reports to the CVC is submitted in a time-bound manner; and
(f) if not, the reasons therefor?
Answer
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(DR. D. PURANDESWARI)
(a) Yes, Sir.
(b) CVC has reported three complaints against the officials of the Department of Higher Education and School Education & Literacy. The details are as under:
Year No. of complaints
2008 Nil
2009 2
2010 Nil
2011 1
(c) No, Sir.
(d) Question does not arise.